

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.3
C.A.(CAA)/55(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

Crystal Crop Protection Ltd

.....Applicant

Order delivered on ..26/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Ld. Adv.
For the Respondent :

ORDER

We heard Learned Counsel for the Applicant.

The order is reserved.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

Rajeev